

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.01.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 04 of 2021 & I.A. No. 2146 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2
2.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
3.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
4.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

### For Directions

5.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
6.	Comp. App. (AT) (Ins) No. 833 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad  <b>With</b>	Arun Khatri	Kanishk Khetan-R1
7.	Comp. App. (AT) (Ins) No. 844 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad & Ors.	Arun Khatri	Kanishk Khetan-R1

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 834 of 2020	Orchid Tower Owners Association Vs. Martin Burn Constructions Ltd.	Sunil Goyal	Shatadru Chakraborty
9.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi Kartikeya Singh	Anshum Jain
10.	Comp. App. (AT) (Ins) No. 867 of 2021 & I.A No. 2315 of 2021	Greater Noida Industrial Development Authority Vs. Prabhjit Singh Soni & Anr.	U.N. Singh	Prabhjeet Singh Soni
11.	Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2317 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	U.N. Singh	Nipun Gautam-R1

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 284 of 2020  <b>(PH)</b>	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.  <b>With</b>	Bharat Sood	Sreenita Ghosh Sanchari Chakraborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
13.	Comp. App. (AT) (Ins) No. 285 of 2020  <b>(PH)</b>	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakraborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
14.	Comp. App. (AT) (Ins) No. 607 of 2020  <b>(PH)</b>	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors.  <b>With</b>	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
15.	Comp. App. (AT) (Ins) No. 650 of 2020  <b>(PH)</b>	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
16.	Comp. App. (AT) (Ins) No. 719 of 2021  <b>(PH)</b>	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
17.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha R.S. Raju

18.	Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
19.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. <b>With</b>	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
20.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. <b>With</b>	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
21.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. <b>With</b>	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
22.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2

**02:00 PM**

**For Hearing**

23.	Comp. App. (AT) (Ins) No. 312 of 2021  (PH)	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.  <b>With</b>	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
24.	Comp. App. (AT) (Ins) No. 313 of 2021  (PH)	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Birander Singh-R1

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson

-sd/-  
Registrar